Name of the Corporate Debtor

Date of Commencement of CIRP List of Creditors as on

: NCS Sugars Limited : June 24, 2022 (Order Copy Received on June 29, 2022) : February 21, 2025

## List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

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SI. No.		Details of Claims Received		Details of Claims Admitted							Amount of any	l <u>.</u>			
			Amount Claimed	Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party?	% voting share in CoC	Amount of contingent claim	mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Pomarke if any	
	Alchemist ARC Limited	13-07-2022	5,17,49,37,339	5,17,49,37,339		5,17,49,37,339	5,17,49,37,339	No	41.20%	-	-	-	-		
2	Indian Overseas Bank	14-07-2022	35,23,13,727	35,23,13,727	Financial Debt	35,23,13,727	-	No	2.81%	-	-	-	-		
3	PEC Limited	13-07-2022	1,71,80,00,145	-	Financial Debt	-	-	No	0.00%	-	-	-	1,71,80,00,145	The claim filed by PEC Limite has been filed in its capacity as "Financial Creditor". On a review of the proof of claim along wit the documents appended therete the claim emanates out of contract, which appears to operational in nature. Hence, the claimant was requested to fil claim as an operational credito PEC Limited has filed be 692/2024 before Hon'ble NCLT Hyderabad Bench and the sam is pending for adjudication.	
4	Punjab National Bank	12-07-2022	4,91,27,99,872	4,91,27,99,872	Financial Debt	4,91,27,99,872	4,91,27,99,872	No	39.11%	-	-	-	-		
5	IFCI Limited (Acting as Agent of Govt. of India for Sugar Development Fund)	26-07-2022	49,57,78,652	49,57,78,652	Financial Debt	49,57,78,652	-	No	3.95%	-	-	-	-		
6	National Spot Exchange Limited	13-07-2022	1,55,33,47,116	1,54,92,83,984	Financial Debt	-	-	No	12.33%	-	-	40,63,132	-	Claim is reclassified as secure financial debt pursuant to Order c Hon'ble Supreme Coul Committee dated January 2024. However, the sai reclassification is withou prejudice to rights of the RP / Corporate Debtor unde applicable legal framewor including any appeal and review and shall be subject to outcom of legal proceedings concernin the claim of NSEL.	
	Total		14,20,71,76,851	12,48,51,13,574		10,93,58,29,590	10,08,77,37,211		99.40%	-		40,63,132	1,71,80,00,145		